

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**CENTRAL ZONE BENCH, BHOPAL**

**OA No. 19/2025**

**IN THE MATTER OF:**

**M/s Mincon Exploration Pvt. Ltd.**

**.....APPLICANT**

**VERSUS**

**State of Madhya Pradesh & ORS.**

**.....RESPONDENTS**

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Date: 18.04.2025

Submitted by MPPCB:-

Place: Bhopal

through Counsel



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# **JOINT COMMITTEE'S FACTUAL & ACTION TAKEN REPORT**

**Submitted in reference to**

**HON'BLE NATIONAL GREEN TRIBUNAL (NGT) CENTRAL  
BENCH, BHOPAL ORDER DATED 11.02.2025**

**In the matter of**

**ORIGINAL APPLICATION NO.19/2025  
M/S MINCON EXPLORATION PVT. LTD.  
V/S  
STATE OF MADHYA PRADESH & ORS.**



**Joint Committee visit date: 19.03.2025 & 20.03.2025  
Report Submission date:16.04.2025**

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**Factual and Action Taken Report of the Joint Committee constituted by Hon'ble NGT (CZ) in the matter of Original Application No. OA19/2025(CZ) M/s Mincon Exploration Pvt. Ltd. V/s State of Madhya Pradesh &Ors.**

In Hon'ble NGT(CZ) in its OA19/2025(M/s Mincon Exploration Pvt. Ltd. V/s State of Madhya Pradesh &Ors.) order dated 11.02.2025 has highlighted following issues raised by the applicant and issued direction as under:

*"The grievance of the applicant is 72 sand mining leases in the District Bhind of State Madhya Pradesh, which are said to be without proper study in form of Annual Replenishment and District Survey Report and violating the environmental rules on the following ground:-*

- i. All the mining leases which have been auctioned are submerged into the water;
  - ii. The identification of leases has been done in contravention to Rule 5 of M.P. Sand Mining Rules, 2019;
  - iii. Annual Replenishment Study as well as the District Survey Report has not been prepared in consonance with the prevailing environmental norms;
  - iv. Ghariyals which is a critically endangered were found recently in Sindh River, nearby the lease which have been auctioned by State Mining Corporation.
  - v. The identification of leases has been done without application of mind which will lead to ecological imbalance at the area in question.
2. A substantial issue of environment has been raised.

We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:

- i. One representative from MoEF&CC, Regional Office, Bhopal (M.P.).
  - ii. One representative nominated by the Regional Director, Central Pollution Control Board, (M.P.).
  - iii. One representative from the MPSEIAA.
  - iv. One representative from the Member Secretary, Madhya Pradesh Pollution Control Board.
3. The Committee is directed to visit the place and submit the factual and action taken report within six weeks and further proceeding of the auction shall be governed by the report submitted by the

jointcommittee. The State PCB will be the nodal agency for coordination and logistic support. Copy of Order 11.02.2025 is enclosed as **Annexure-C1**.

**i. CONSTITUTION OF JOINT COMMITTEE**

In compliance to the orders of Hon'ble NGT, a site visit of the sand mining sites of District-Bhind, MP was conducted on dated 19.03.2025 & 20.03.2025 by the joint committee consisting of the following officials of the concerned departments:

<b>Member of Joint Committee As per NGT Order</b>	<b>Nominated Representative</b>
One representative from MOEF&CC	Shri Rajesh Darade, IFoS AIGF, IRO, MoEF& CC Bhopal
One representative nominated by the Regional Director, Central Pollution Control Board, (M.P.)	Shri Sunil Kumar Meena Scientist-E, CPCB, Bhopal
One representative from the MPSEIAA	Shri Alok Nayak, Chief Scientific Officer, MPSEIAA, Bhopal
One representative from the Member Secretary Madhya Pradesh Pollution Control Board	Shri R.R. Singh Sengar, Regional Officer, Regional office, MP PCB, Gwalior

(Copy of nomination letters are enclosed as **Annexure - C2**)

Shri Nagendra Singh (Deputy G.M.) Madhya Pradesh State Mining Corporation Limited Tikamgarh, Shri Sanjay Dhakad, Incharge Mining Inspector, Bhind were also present during the inspection.

Being the Nodal Agency State Pollution Control Board in this matter, coordinated with the concerned department for relevant documents & fixing the date of site visit.

This report is prepared by the aforementioned Joint Committee after conducting the field visits.

**ii. REVIEW OF PRECEDING DOCUMENTS**

1. Before proceeding for field visit, the joint committee discussed the matter in brief and grievances highlighted by the applicant in the petition. Review of the available data with (Madhya ) MP SMCL related to tendering/auctioning procedure, selection of the mine leases, district survey report, replenishment study and others, with MPSEIAA related to conditions of

environmental clearance, pending application and other related, and with MPPCB related to consent to operate (CTO) and others was done in detail.

2. There are total 72 sand mines in district Bhind. The total area of mine lease is 758 hectares. All mines are situated on the bank of river Sindh in Bhind district. The first notice for inviting tender (NIT) was issued by MPSMCL on 7<sup>th</sup> January 2025 with last date of bidding i.e. 4<sup>th</sup> February 2025. The bidding was carried out in two parts, part-1 including 35 mine leases & part-2 included rest 37 mine leases. The 35 mine lease identified under part-1 were lying in Mihona, Mehgaon in Lahar Tehsil in 09, 17 & 09 numbers respectively. The 37 mine leases identified under part-2 were lying in Bhind and Raun Tehsil in 11 and 26 numbers respectively. Following is the status of environmental clearance (EC) and consent to operate (CTO) in these areas:

<b>NIT Part &amp; Total Mines</b>	<b>Location</b>	<b>Number of Mine Leases Identified</b>	<b>Number of Mine Whom EC &amp; CTO Issued</b>
Part-1 (35)	Mihona	09	03
	Mehgaon	17	07
	Lahar	09	03
Part-2 (37)	Bhind	11	06
	Raun	26	11

3. The MPSEIAAhas granted EC to 30 mines. However, EC applications for 03 sand mine leases are rejected - Atarsuma, Kherashyampur-1 and Kherashyampur-2. This rejection was due to the presence of a bridge nearby to these leases, which, after applying the setback requirements outlined in the“Enforcement & Monitoring Guidelines for Sand Mining, 2020”, left no minable area upstream or downstream of the bridge.In other 17 sand mine lease applications, State Expert Appraisal Committee (SEAC) raised Essential Details Sought

(EDS),and in additional 09 applications, SEAC raised Additional Details Sought (ADS) due to short comings. Moreover, the Regional Office MPPCB Gwalior conducted public hearings on April 1<sup>st</sup>, 2<sup>nd</sup>& 3<sup>rd</sup> 2025, for the following sand mine lease cases: Bahadurpura, Nivsai Rediya-2, Nivsai 534-1, Nivsai 534-2 and Kaundh Madeyan-1. Then public hearings are yet to be held for 07 sand mine cases, namely: Matiyawali-2, Matiyawali-3, Dubka, Hilgawan, Kaundh Madeyan-2, Girvasa Naveen and Lilwari-2). The application for environmental clearance for a single (01) sand mine case Kaundh Madeyan-3 has not yet been submitted through the Parivesh Portal for EC. Status of 72 sand mining leases of MPSMCL is enclosed as **Annexure-C-3**.

<b>Particulars</b>	<b>No. of mine lease</b>
EC granted	30
EC rejected	03
Essential Details Sought (EDS)	17
Additional Details Sought (ADS)	09
Public Hearing Completed	05
Public Hearing pending	07
Not yet applied to SEIAA for EC	01

4. In the cases, where EC issued by MPSEIAA, it is clearly reflected that some of the sand mining leases are under submergence. Depending upon the area under submergence and the availability of sand and as per the recommendation of SEAC, area of the mine site and production capacity were reduced by SEAC and MPSEIAA. Considering the environmental sensitivity and submergence area, out of the total 30 cases in which EC granted by MPSEIAA, out of these in 18 cases the area of mining leases (minable area) were reduced (On an average 37%) and in 12 cases production capacity (On an average 28.5%) were reduced.

#### 5. **General Procedure for Environmental Clearance Adopted**

**by MP-SEIAA:**

MPSEIAA follows a structured evaluation process for issuing environmental clearance (ECs). The process commences with project proponent submitting detailed documentation and requisite information online through the Parivesh portal. Upon submission, these documents undergo a thorough technical evaluation by the SEAC. The SEAC, an expert body constituted by Ministry of Environment, Forest and Climate Change (MoEF&CC), Govt. of India under Environmental Impact Assessment (EIA) Notification 2006, assess the potential environmental impact of proposed projects based on its technical review and provide recommendations. These recommendations are then scrutinized by the MPSEIAA, which independently appraises them, considering all relevant statutory provisions and environmental factors, before granting the final EC. The MPSEIAA, as the designated authority, not only issues ECs but may also **“Imposes Specific And Standard Conditions”** to ensure compliance with applicable laws, guidelines, and directives.

That the Ministry of Environment, Forest and Climate Change (MoEF&CC), Govt. of India vide its letter Office Memorandum dated 14.06.2022 issued specific directions mandating that all six monthly compliance reports required to be submitted by project proponents shall henceforth be filed exclusively through Parivesh Portal. In furtherance of the said directions, MP-SEIAA vide its office memorandum dated 22-07-2022, reiterated the instructions of the Ministry of Environment, Forest and Climate Change (MoEF&CC), Govt. of India, emphasizing the strict adherence to the submission of six monthly compliance reports by all project proponents through the Parivesh portal. MP-SEIAA vide its letter dated 13-08-2024 directed the MP-SMCL to submit six monthly

compliance reports to both the Ministry of Environment, Forest and Climate Change (MoEF&CC), Govt. of India and MP-SEIAA as per the provisions & compliance outlined in the EIA notification 2006 which governs the procedure for granting EC and mandates ongoing adherence to prescribed environmental safeguards.

To address potential problems identified after sanctioning of leases by MPSMCL and during appraisal for environmental clearance process, including lack of minable quantity, nearby bridges and incorrect mine lease identifications, consider these suggestions:

- (i) **Establish a Panel of Accredited Independent Verification Agencies:** MPSMCL need to move beyond proponent – hired consultant by accrediting and randomly assigning independent experts for verification.
  - (ii) **Mandatory High-Resolution Geo Spatial Analysis with Public Platform:** Utilize detailed satellite/drone imagery, made publicly accessible with lease boundaries and environmental features. The MPSMCL have to take care of this issue
  - (iii) **Dedicated Independent Verification Teams Within MP-SEIAA/SEAC:** Build in-house expertise for independent review and over site of third party findings in coordination and consultation with Ministry of Environment, Forest and Climate Change (MoEF&CC), Govt. of India.
6. As per information provided by RO, MPPCB, Gwalior all 30 sand mines of Bhind district to whom EC granted by SEIAA Bhopal, MPPCB also granted CTO. The details of sand mines area, production capacity and percentage submergence as on June 2024 satellite image is as under:

<b>Sr.No.</b>	<b>Name of Mine/ Location</b>	<b>Tehsil</b>	<b>Area (Hect.)</b>	<b>Dt. Of grant of CTO</b>	<b>Production Capacity (M3/Year)</b>	<b>Submerged Area as per KML File (June 2024) Generated from Google EarthPRO Software (%)</b>
1	Barethiraj	Mehgaon	3.00	23.10.2023	1800	40
2	Girwasa Old	Lahar	1.672	22.11.2023	15048	60
3	Gurira	Mihona	4.00	19.05.2024	19320	50
4	Lagdua	Lahar	2.00	22.11.2023	15960	30
5	Mandori	Lahar	3.00	28.01.2024	43380	20
6	Ojhaghat	Bhind	4.00	23.10.2023	24000	70
7	Laraul	Raun	3.22	28.01.2024	8694	80
8	Mahayar-1	Raun	3.00	01.07.2024	75000	50
9	Matiyawali-1	Mihona	14.71 Allotted 7.52	12.06.2024	46624	70
10	Bacharetha	Mehgaon	3.00	07.06.2024	32400	80
11	Badera	Mehgaon	4.00	07.06.2024	52200	10
12	Badettar	Mihona	24.90 Allotted 13.35	12.06.2024	41385	60
13	Bharolikhurd	Mehgaon	8.94	12.06.2024	53640	25
14	Bilaw	Bhind	3.50	25.06.2024	53970	20
15	Dahema-1	Raun	24.00 Allotted 8.97	12.06.2024	72000	50
16	Khariyasind	Mehgaon	3.13	07.06.2024	46560	40
17	Dahema-3	Raun	24.73 Allotted 13.36	12.06.2024	74190	50
18	Muratpura	Raun	4.88	22.12.2023	36307	95
19	Remja	Raun	14.248 Allotted 8.548	12.06.2024	76939	10
20	Virauna	Raun	21.102	25.06.2024	126612	5
21	Jakhmoli	Bhind	4.15	25.06.2024	37350	0

22	Kakhara	Bhind	19.77	26.06.2024	47520	25
23	Khera Shyampur-3	Bhind	7.06	25.06.2024	14000	0
24	Khera Shyampur-4	Bhind	7.218	25.06.2024	12000	20
25	Padhaura-1	Raun	5.00 Allotted 4.16	12.06.2024	45900	30
26	Ajeeta	Mehgaon	9.00	13.03.2024	46080	60
27	Dahema-2	Raun	12.75	26.06.2024	38250	50
28	Mahayar-2	Raun	4.00	07.06.2024	42960	10
29	Musavali	Mehgaon	7.00 Allotted 3.16	12.06.2024	10500	20
30	Niwsai Ridiya-3	Raun	1.56	07.06.2024	18480	20

The total average submergence of these 30 approved mines is about 38.5% as per the available June 2024 satellite imaginaries.

### iii. PROCEEDING OF THE JOINT COMMITTEE

The Committee visited only 15 nos. of sand mine sites on dated 19.03.2025 & 20.03.2025 to find the factual status of the matter raised by the applicant. The sand mines leases approach was found very difficult and river terrain was also difficult. So in 2 days joint committee managed to reach only 15 mine sites. Inspection reports of 15 sand mines which were surveyed are as follows: -

#### 1. Mahayar-1

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, Paryawas Bhawan Block A, Second Floor Jail Road Arera Hills Bhopal
Name of Sand mining Site	Mahayar-1
Location	Village Mahayar, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	a. 26 ° 25' 33.32"N 78°51'10.50"E b. 26 ° 25' 34.80"N 78°51'09.42"E c. 26 °25' 52.56"N 78°51'36.12"E d. 26 °25' 50.51"N 78°51' 37.24"E e. 26°25' 38.16"N 78°51' 16.22"E f. 26°25' 35.50"N 78°51' 13.93"E
Name of River	Sindh River
Khasra No/ Survey No.	1,2
Area in Hactare	5.0

Mine Plan Approval date	25.04.2023
EC granted by MPSEIAA date	04.06.2024
CTO granted date	01/07/2024
Approved DSR of Bhind District Replenishment study.	PAGE NO-111 Sr No-51
60% of total Movable Mineral Potential as per Approved DSR (Quantity in Cu.M)	75000
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	75000
Production capacity as per EC issued (in Cu.M./year)	Mining shall be carried on quantity mentioned in Approved Mine Plan, 60% movable mineral potential as per approved DSR, Letter of intent and quantity as recommended by SEAC whichever is low.

Reduction in Mining lease area(in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	2.0 ha (As per the recommendation of 754-A SEAC Minutes dtd 19.05.2024)
CTO validity	28/06/2029
Date of Visit of Committee	19.03.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 50% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> </ul>

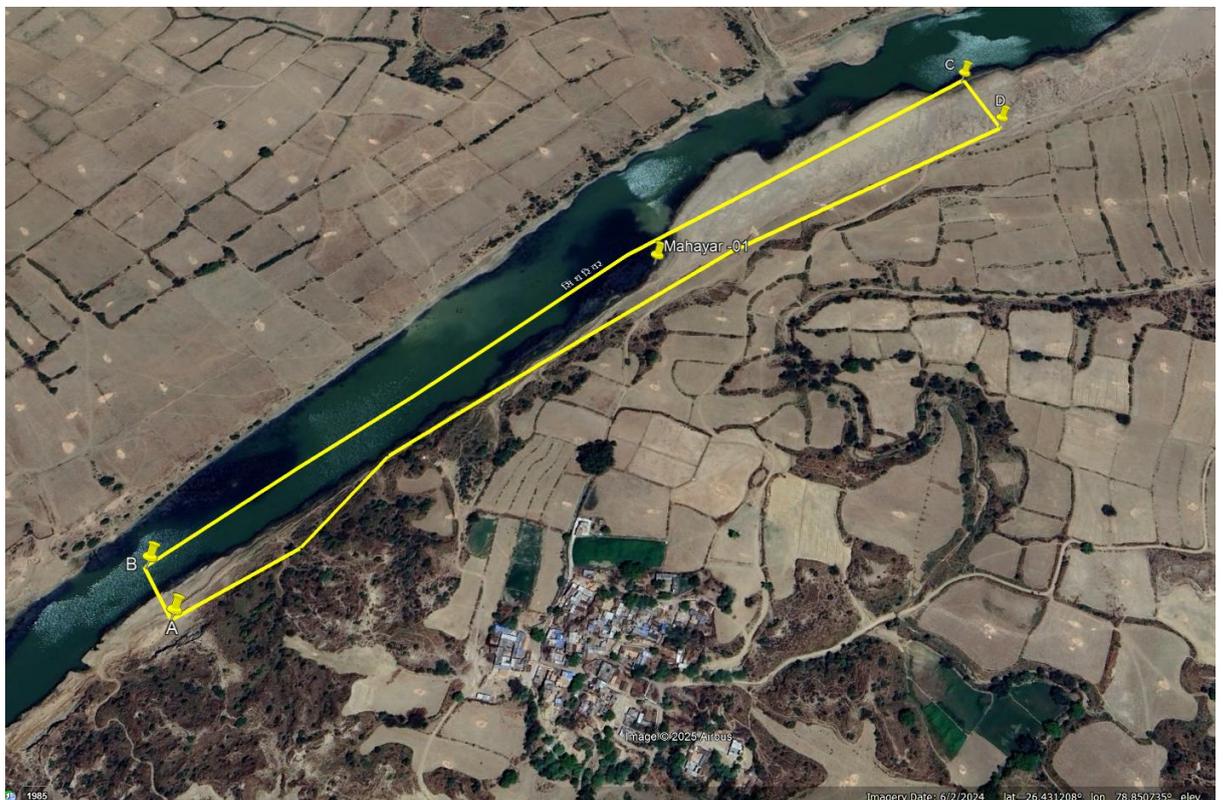


Figure 1: Google satellite image (June 2024) of Mahayaar-1 Sand Mine

## 2. Mahayar-2

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Mahayar-2
Location	Village Mahayar, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°25'50.53"N 78°51'37.31"E B 26°25'52.65"N 78°51'36.27"E C 26°25'59.29"N 78°51'49.31"E D 26°25'55.90"N 78°51'51.67"E
Name of River	Sindh River
Khasra No/ Survey No.	2
Area in Hactare	4.0
Mine Plan Approval date	04.06.2023
EC granted by MPSEIAA date	04.06.2024
CTO granted date	07.06.2024
Approved DSR of Bhind District Replenishment study.	PAGE NO-110 Sr No-40
60% of total Minalbe Mineral Potential as per Approved DSR (Quantiy in Cu.M)	43000
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	42960
Production capacity as per EC issued (in Cu.M./year)	Mining shall be carried on quantity mentioned in Approved Mine Plan, 60% minable mineral potential as per approved DSR, Letter of intent and quantity as recommended by SEAC whichever is low.
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	No Change
Consent granted by MPPCB and validity	06.06.2029
Date of Visit of Committee	19.03.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 10% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> </ul>



**Figure 2: Google satellite image (June 2024) of Mahayaar-2 Sand Mine**

**Sand Mine (Mahayar-1 & 2)**

**Plate 1: Photographs Mahayar-1 and Mahayar-2 with GPS Coordinate**

### 3. Remja



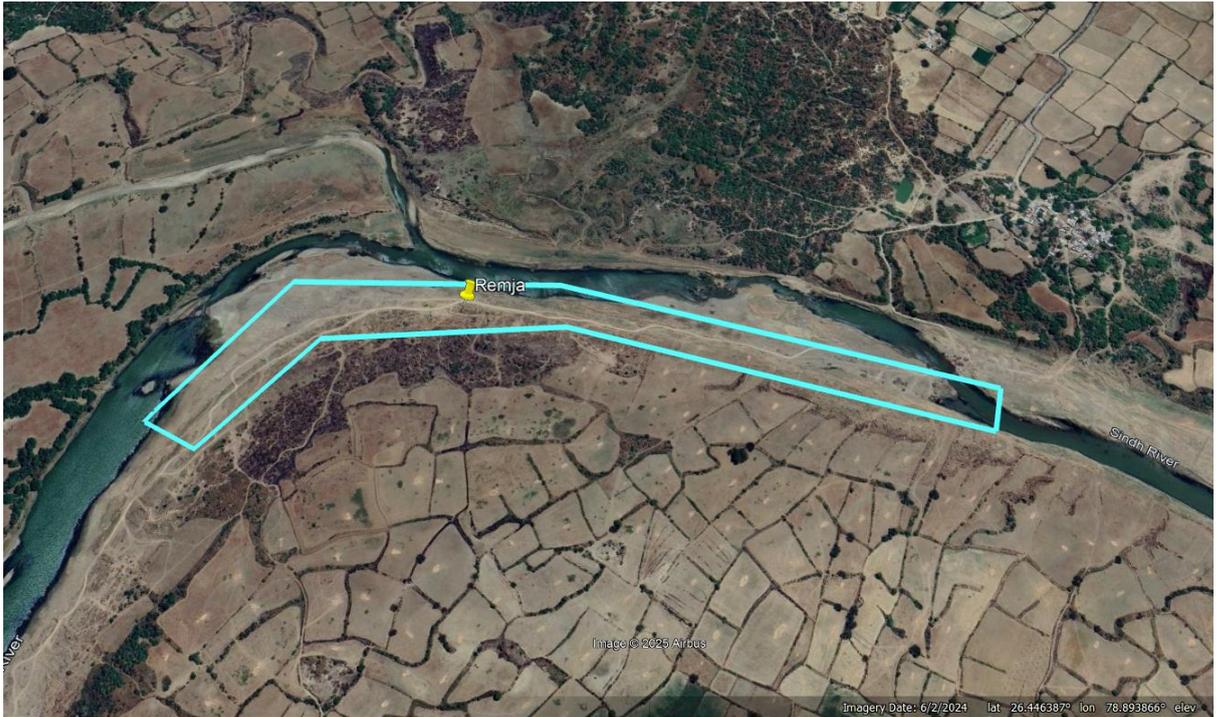
**Photographs taken at Mahayar-1 lease showing approx. submergence of 50% lease area and storage of mined material mined from outside the lease area by local miners as the bidder has not yet started its mining**



**View of Mahayar-2, about 10% submergence was observed during field visit.**

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited,

	ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Remja
Location	Village Remja, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°26'42.03"N 78°52'54.45"E B 26°26'42.43"N 78°53'1.23"E C 26°26'35.63"N 78°53'19.25"E D 26°26'23.29"N 78°53'23.19"E E 26°26'1.78"N 78°53'21.77"E F 26°26'1.58"N 78°53'23.66"E G 26°26'24.21"N 78°53'25.45"E H 26°26'36.52"N 78°53'21.58"E I 26°26'43.60"N 78°53'2.01"E J 26°26'44.88"N 78°52'53.34"E
Name of River	Sindh River
Khasra No/ Survey No.	197/2, 200 285 (new - 205, 739)
Area in Hactare	14.248
Mine Plan Approval date	04.06.2023
EC granted by MPSEIAA date	04.06.2024
CTO granted date	12.06.2024
Approved DSR of Bhind District Replenishment study.	PAGE NO-112 Sr No-66
60% of total Minalbe Mineral Potential as per Approved DSR (Quantiy in Cu.M)	76939
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	76939
Production capacity as per EC issued (in Cu.M./year)	Mining shall be carried on quantity mentioned in Approved Mine Plan, 60% minable mineral potential as per approved DSR, Letter of intent and quantity as recommended by SEAC whichever is low.
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	5.708 ha (As per the recommendation of 754-A SEAC Minutes dtd 19.05.2024)
Consent granted by MPPCB and validity	03.06.2029
Date of Visit of Committee	19.03.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 10%submerged</li> <li>• No critically endangered species like Ghariyals were found</li> </ul>



**Figure 3: Google satellite image (June 2024) of Remja Sand Mine**

**Sand Mine (Remja)**

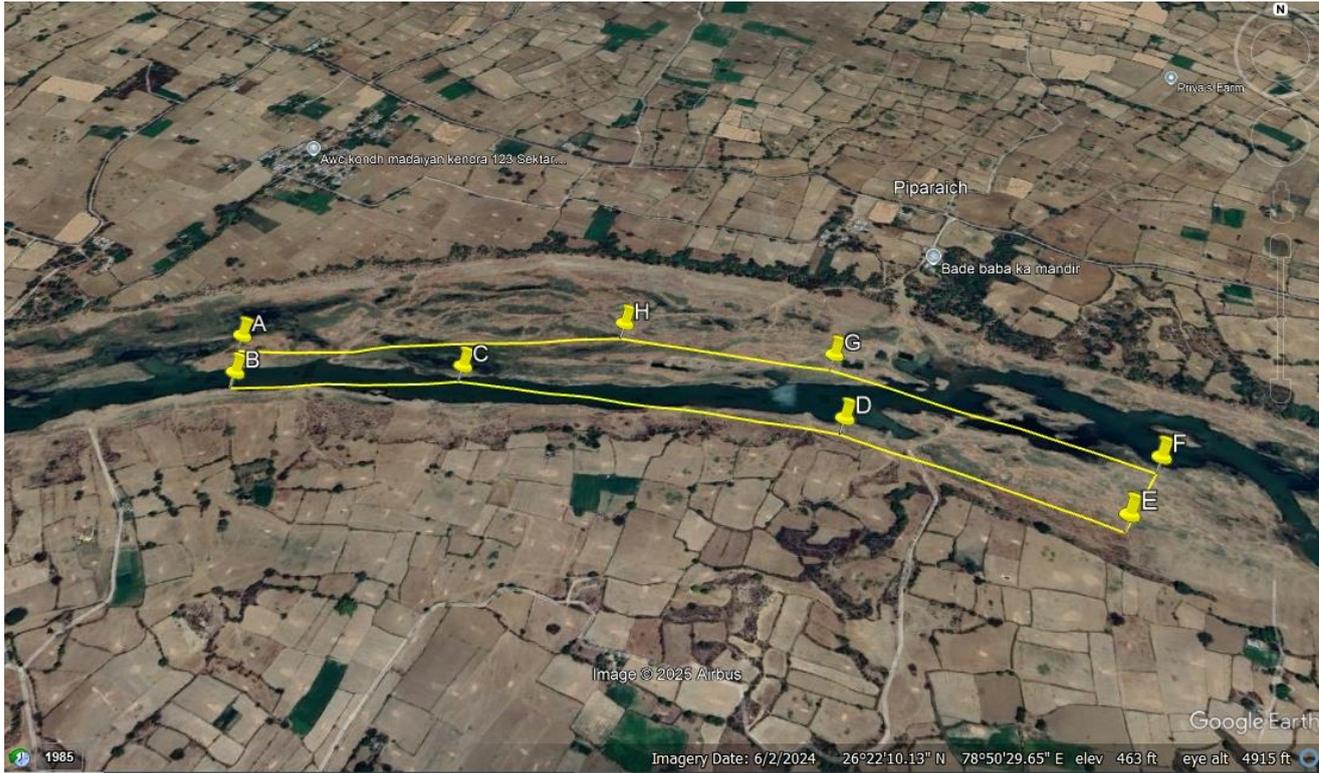


**Sand at Remja mine was exposed and only about 10% was under submergence on the day of visit 19.3.2025**

**Plate 2: Photographs Remja with GPS Coordinate**

#### 4. Khairoli

<b>Title</b>	<b>Description</b>
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Khairoli
Location	Village Khairoli, Tehsil Mehgaon, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°22'12.52"N 78°50'3.39"E B 26°22'9.73"N 78°50'3.75"E C 26°22'10.32"N 78°50'17.17"E D 26°22'6.37"N 78°50'39.53"E E 26°22'0.12"N 78°50'53.84"E F 26°22'3.72"N 78°50'56.72"E G 26°22'11.15"N 78°50'39.48"E H 26°22'13.61"N 78°50'26.76"E
Name of River	Sindh River
Khasra No/ Survey No.	546, 850
Area in Hectare	19.00
Mine Plan Approval date	23.05.2023
EC granted by MPSEIAA date	N/A <b>Under examination in SEAC</b>
CTO granted date	<b>Not Applied</b>
Approved DSR of Bhind District Replenishment study.	PAGE NO-109 Sr No-24
60% of total Minalbe Mineral Potential as per Approved DSR (Quantiy in Cu.M)	126500
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	126500
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	20.3.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 40%submerged</li> <li>• No critically endangered species like Ghariyals were found.</li> </ul>



**Figure 4: Google satellite image (June 2024) of Khairoli Mine Site**

### Sand Mine (Khairoli)



**Sand at Khairoli mine was found submerged in about 40% area on the day of visit 20.3.2025**

**Plate 3: Photographs Khairoli with GPS Coordinate**

## 5. Kachharghat

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Kachharghat
Location	Village Kachharghat, Tehsil Mehgaon, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°20'12.28"N 78°51'50.50"E B 26°20'13.86"N 78°51'48.89"E C 26°20'17.82"N 78°51'53.41"E D 26°20'33.98"N 78°52'2.04"E E 26°20'37.47"N 78°52'2.10"E F 26°20'37.37"N 78°52'4.55"E G 26°20'31.90"N 78°52'3.38"E H 26°20'28.99"N 78°52'2.33"E I 26°20'15.76"N 78°51'54.44"E
Name of River	Sindh River
Khasra No/ Survey No.	610
Area in Hectare	5.00
Mine Plan Approval date	08.05.2023
EC granted by MPSEIAA date	N/A <b>Under examination in SEAC</b>
CTO granted date	Not Applied
Approved DSR of Bhind District Replenishment study	PAGE NO-108 Sr No-07
60% of total Minable Mineral Potential as per Approved DSR (Quantity in Cu.M)	35200
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	35200
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	20.3.2025

Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 60% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> </ul>
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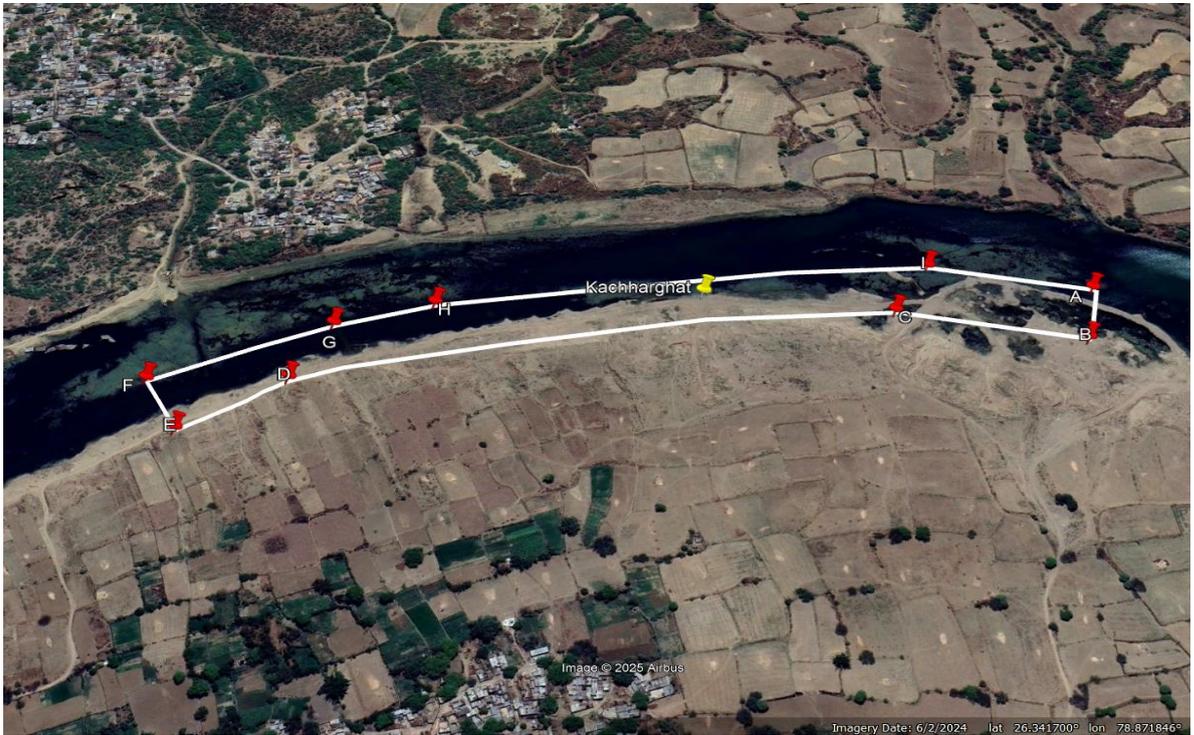


Figure 5 Google satellite image (June 2024) of Kachharghat Mine Site

### Sand Mine (Kachharghat)



Plate 4: Photographs Kachharghat with GPS Coordinate

## 6. Kheriyasindh

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Kheriyasindh
Location	Village Kheriyasindh, Tehsil Mehgaon, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°19'46.41"N 78°50'44.61"E B 26°19'41.09"N 78°50'38.78"E C 26°19'37.38"N 78°50'45.08"E D 26°19'41.81"N 78°50'49.34"E E 26°19'44.93"N 78°50'45.39"E F 26°19'45.34"N 78°50'45.72"E
Name of River	Sindh River
Khasra No/ Survey No.	1331
Area in Hectare	4.00
Mine Plan Approval date	08.05.2023
EC granted by MPSEIAA date	04.06.2024
CTO granted date	07.06.2024
Approved DSR of Bhind District Replenishment study.	PAGE NO-109 Sr No-25
60% of total Minable Mineral Potential as per Approved DSR (Quantity in Cu.M)	46560
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	46560
Production capacity as per EC issued (in Cu.M./year)	Mining shall be carried on quantity mentioned in Approved Mine Plan, 60% minable mineral potential as per approved DSR, Letter of intent and quantity as recommended by SEAC whichever is low.
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	0.87 ha (As per the recommendation of 754-A SEAC Minutes dtd 19.05.2024)
Consent granted by MPPCB and validity	02.06.2029
Date of Visit of Committee	20.3.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 40% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> </ul>



Figure 5 Google satellite image (June 2024) of Kheriyasingh Mine Site

### Sand Mine (Kheriya Singh)



Sand at Kheriyasingh mine was found submerged in about 40% area on the day of visit 20.3.2025

Plate 5: Photographs Kheriyasingh with GPS Coordinate

## 7. Dhaur-1

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Dhaur-1
Location	Village Dhaur, Tehsil Mihona, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°15'24.97"N 78°49'3.74"E B 26°15'23.68"N 78°48'59.79"E C 26°15'23.99"N 78°48'59.65"E D 26°15'22.34"N 78°48'55.91"E E 26°15'22.71"N 78°48'55.60"E F 26°15'22.67"N 78°48'54.97"E G 26°15'21.26"N 78°48'55.28"E H 26°15'21.12"N 78°48'54.52"E I 26°15'21.63"N 78°48'54.40"E J 26°15'20.12"N 78°48'48.81"E K 26°15'19.84"N 78°48'48.81"E L 26°15'19.84"N 78°48'49.09"E M 26°15'19.31"N 78°48'49.10"E N 26°15'18.57"N 78°48'47.34"E O 26°15'17.14"N 78°48'48.14"E P 26°15'17.43"N 78°48'51.16"E Q 26°15'16.68"N 78°48'51.94"E R 26°15'11.08"N 78°48'47.35"E S 26°15'11.94"N 78°48'42.77"E T 26°15'13.36"N 78°48'41.21"E U 26°15'15.30"N 78°48'42.76"E V 26°15'16.02"N 78°48'32.00"E W 26°15'23.87"N 78°48'43.80"E X 26°15'29.70"N 78°49'4.13"E
Name of River	Sindh River
Khasra No/ Survey No.	1, 2, 12, 45, 67
Area in Hectare	18.230
Mine Plan Approval date	15.05.2023
EC granted by MPSEIAA date	N/A <b>Under examination in SEAC</b>
CTO granted date	Not Applied
Approved DSR of Bhind District Replenishment study.	PAGE NO-109 Sr No-20
60% of total Minalable Mineral Potential as per Approved DSR (Quantity in Cu.M)	42814
Production Quantity (Cu.M.) as	42814

per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	
Production capacity as per EC issued (in CuM./year)	N/A
Reduction in Mining lease area(in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	20.3.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 50% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> </ul>



Figure 7:Google satellite image (June 2024) of the Dhaur-1 Mine Site

## 8. Dhaur-2

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Dhaur-2
Location	Village Dhaur, Tehsil Mihona, District Bhind

GPS Coordinates (As per Approved Mine Plan)	A 26°15'11.91"N 78°48'44.06"E B 26°15'6.60"N 78°48'44.28"E C 26°15'7.02"N 78°48'37.37"E D 26°14'59.85"N 78°48'37.45"E E 26°14'56.31"N 78°48'32.50"E F 26°14'56.78"N 78°48'30.32"E G 26°15'6.99"N 78°48'36.94"E H 26°15'6.82"N 78°48'28.05"E I 26°15'15.39"N 78°48'33.91"E J 26°15'15.30"N 78°48'42.76"E K 26°15'13.36"N 78°48'41.21"E
Name of River	Sindh River
Khasra No/ Survey No.	245,246,251
Area in Hectare	11.680
Mine Plan Approval date	15.05.2023
EC granted by MPSEIAA date	N/A Under examination in SEAC
CTO granted date	Not Applied
Approved DSR of Bhind District Replenishment study.	PAGE NO-109 Sr No-21
60% of total Movable Mineral Potential as per Approved DSR (Quantity in Cu.M)	33024
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	33024
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year) as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	20.3.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 20% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> </ul>

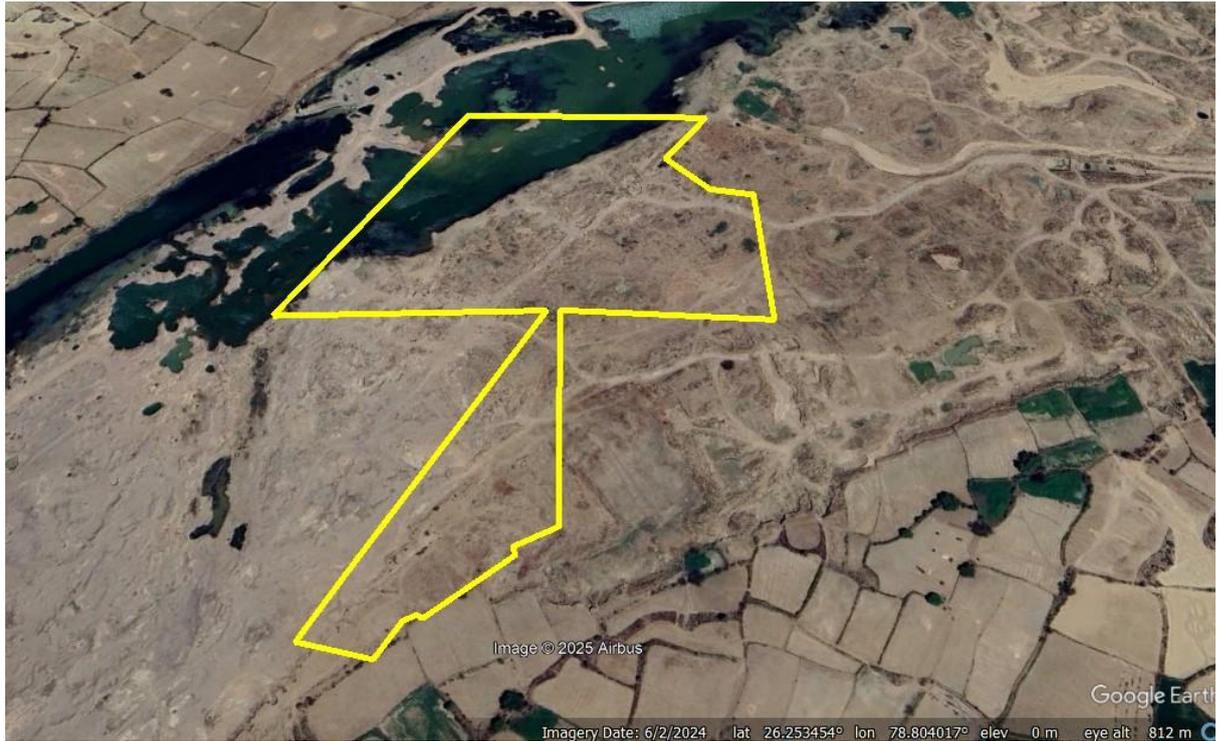


Figure 8: Google satellite image (June 2024) of the Dhaur- 2 Mine Site

### 9. Dhaur-3

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Dhaur-3
Location	Village Dhaur, Tehsil Mihona, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°15'6.99"N 78°48'36.94"E B 26°14'58.93"N 78°48'31.70"E C 26°14'59.54"N 78°48'30.63"E D 26°14'59.17"N 78°48'30.38"E E 26°14'59.36"N 78°48'29.69"E F 26°14'55.90"N 78°48'27.65"E G 26°14'55.19"N 78°48'29.06"E H 26°14'52.44"N 78°48'27.33"E I 26°14'53.50"N 78°48'25.14"E J 26°14'53.50"N 78°48'25.14"E K 26°14'49.13"N 78°48'22.96"E L 26°14'48.00"N 78°48'24.76"E M 26°14'39.70"N 78°48'20.49"E N 26°14'40.79"N 78°48'16.53"E O 26°14'47.50"N 78°48'17.34"E P 26°14'53.66"N 78°48'20.55"E Q 26°14'55.28"N 78°48'20.64"E R 26°15'6.82"N 78°48'28.05"E
Name of River	Sindh River
Khasra No/ Survey No.	247,290
Area in Hectare	15.850
Mine Plan Approval date	15.05.2023

EC granted by MPSEIAA date	N/A, Under examination in SEAC
CTO granted date	Not Applied
Approved DSR of Bhind District Replenishment study.	PAGE NO-109 Sr No-22
60% of total Movable Mineral Potential as per Approved DSR (Quantity in Cu.M)	39000
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	39000
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year) as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	20.3.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site is not submerged</li> <li>• No critically endangered species like Ghariyals were found</li> </ul>



Figure 9: Google satellite image (June 2024) of the Dhaur- 3 Mine Site

**Sand Mine (Dhaur-3/2/1)**



**Plate 6: Photographs Dhaur-1, 2, 3 with GPS Coordinate**

## 10. Nivsai Rediya-1

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Nivsai Rediya-1
Location	Village NivsaiRediya, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°24'7.45"N 78°49'19.35"E B 26°24'8.26"N 78°49'15.02"E C 26°24'17.78"N 78°49'19.68"E D 26°24'38.11"N 78°50'18.48"E E 26°24'36.12"N 78°50'21.65"E F 26°24'22.84"N 78°49'34.19"E
Name of River	Sindh River
Khasra No/ Survey No.	01, 02, 9, 371, 372
Area in Hectare	20.140
Mine Plan Approval date	23.05.2023
EC granted by MPSEIAA date	N/A <b>Under examination in SEAC</b>
CTO granted date	Not Applied
Approved DSR of Bhind District Replenishment study.	PAGE NO-112 Sr No-58
60% of total Movable Mineral Potential as per Approved DSR (Quantity in Cu.M)	120840
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	120840
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	20.3.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 40% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> <li>• As per Local inhabitants, <b>Crocodiles</b> are commonly seen around the mine siteand the same was spotted during field visit.</li> </ul>



Figure 10: Google satellite image (June 2024) of Nivsai Rediya-1 Mine Site

## 11. Nivsai Rediya-2

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Nivsai Rediya-2
Location	Village NivsaiRediya, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°24'7.49"N 78°49'19.29"E B 26°23'58.06"N 78°49'8.50"E C 26°23'47.28"N 78°49'11.10"E D 26°23'59.72"N 78°49'39.12"E E 26°23'59.70"N 78°49'26.76"E F 26°24'2.50"N 78°49'22.67"E
Name of River	Sindh River
Khasra No/ Survey No.	410
Area in Hectare	24.400
Mine Plan Approval date	19.06.2023
EC granted by MPSEIAA date	N/A Public hearing conducted on 03-Apr-25
CTO granted date	Not Applied
Approved DSR of Bhind District Replenishment study.	Page NO-110 Sr No-43
60% of total Minable Mineral Potential as per Approved DSR (Quantiy in Cu.M)	128000

Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	128000
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year) as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	20.3.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 50% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> <li>• As per Local inhabitants, Crocodiles are commonly seen around the mine site and the same was found during field visit.</li> <li>• <b>The lease area spread on both banks of river.</b></li> </ul>



Figure11: Google Satellite image (June 2024) of Nisai Rediya-2 Mine Site

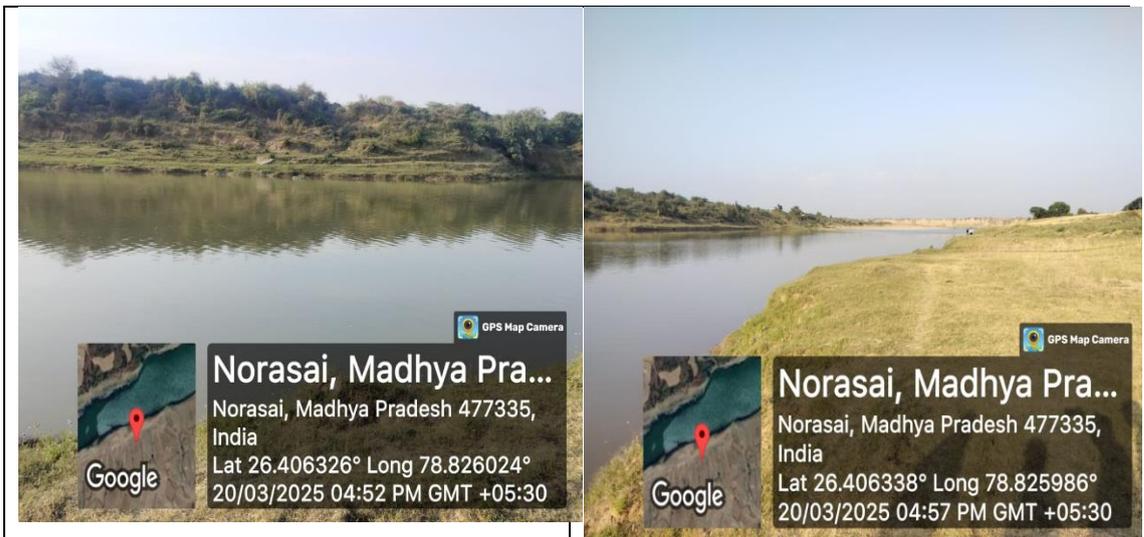
## 12. Nivsai Rediya-3

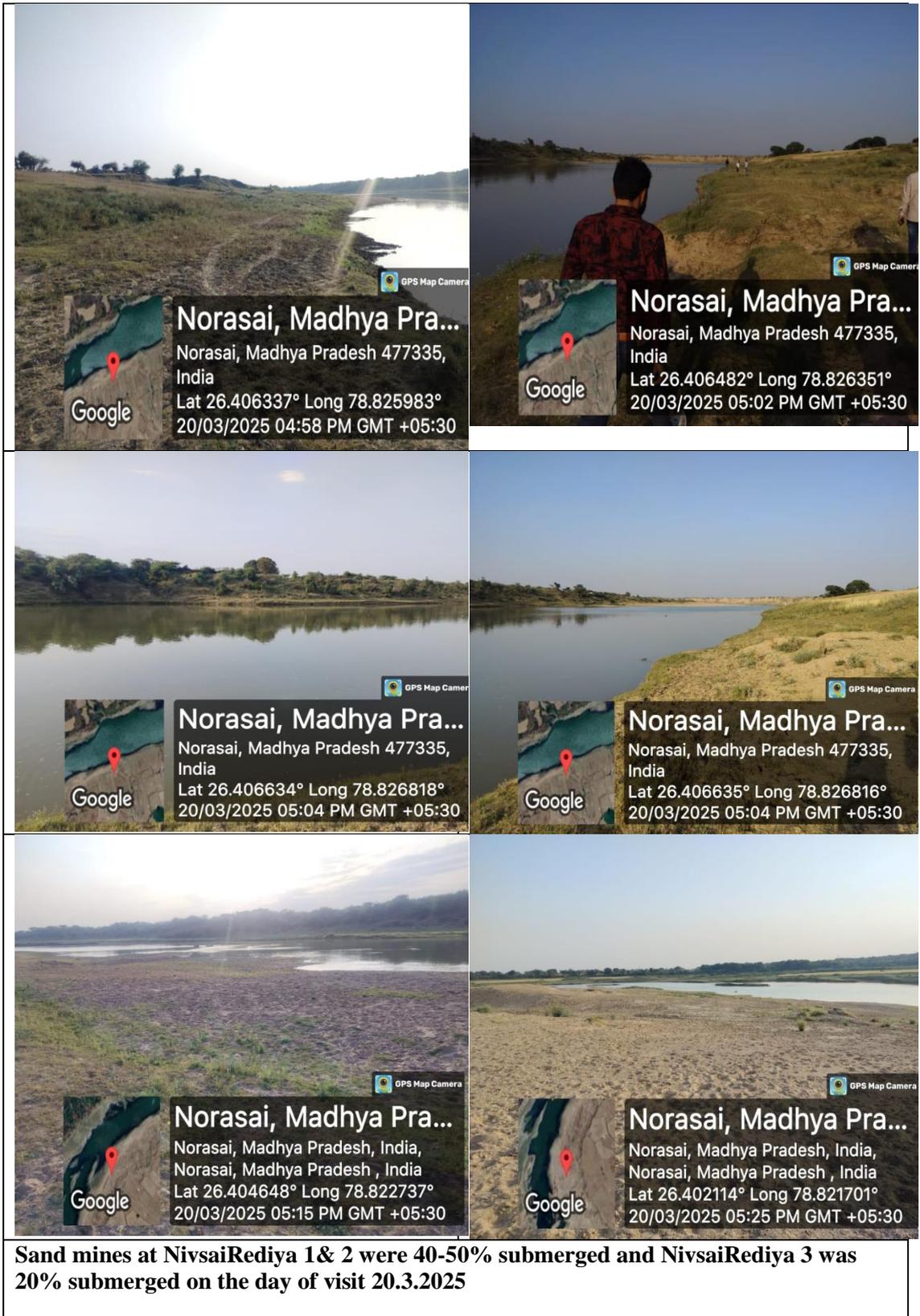
Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Nivsai Rediya-3
Location	Village NivsaiRediya, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26 °23' 57.85 "N 78 ° 49' 8.56 "E B 26 ° 23' 55.27 "N 78°49'6.86"E C 26 ° 23' 50.67 "N 78°49'7.18"E D 26 ° 23' 48.65 "N 78 ° 49' 8.64"E E 26 ° 23' 47.30 "N 78°49'11.07"E
Name of River	Sindh River
Khasra No/ Survey No.	410
Area in Hectare	2.00
Mine Plan Approval date	04.06.2023
EC granted by MPSEIAA date	04.06.2024
CTO granted date	07.06.2024
Approved DSR of Bhind District Replenishment study.	PAGE NO-111 Sr No-46
60% of total Movable Mineral Potential as per Approved DSR (Quantity in Cu.M)	18480
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	18480
Production capacity as per EC issued (in Cu.M./year)	Mining shall be carried on quantity mentioned in Approved Mine Plan, 60% movable mineral potential as per approved DSR, Letter of intent and quantity as recommended by SEAC whichever is low.
Reduction in Mining lease area(in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	0.44
Consent granted by MPPCB and validity	02.06.2029
Date of Visit of Committee	20.3.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 20% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> <li>• As per Local inhabitants, <b>Crocodiles</b> are commonly seen around the mine siteand the same was found during field visit.</li> </ul>



Figure 12: Google satellite image (June 2024) of Nivsairediya- 3 Mine Site

**Sand Mine (Niwasai Ridiya-1/2/3)**





**Plate 7: Photographs NivsaiRediya-1, 2, 3 with GPS Coordinate**

### 13. Nivsai 534-1

<b>Title</b>	<b>Description</b>
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Nivsai534-1
Location	Village Nivsai534, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°24'7.32"N 78°49'19.24"E B 26°24'8.19"N 78°49'14.48"E C 26°23'58.39"N 78°49'4.32"E D 26°23'51.89"N 78°49'4.01"E E 26°23'45.39"N 78°49'9.12"E F 26°23'46.46"N 78°49'20.89"E G 26°24'1.42"N 78°49'51.35"E H 26°24'3.53"N 78°49'50.24"E I 26°23'58.52"N 78°49'35.96"E J 26°23'47.31"N 78°49'19.01"E K 26°23'47.00"N 78°49'10.50"E L 26°23'55.75"N 78°49'07.08"E
Name of River	Sindh River
Khasra No/ Survey No.	534
Area in Hectare	19.860
Mine Plan Approval date	23.05.2023
EC granted by MPSEIAA date	N/A Under examination in SEAC
CTO granted date	Not Applied
Approved DSR of Bhind District Replenishment study.	PAGE NO-111 Sr No-45
60% of total Movable Mineral Potential as per Approved DSR (Quantity in Cu.M)	119740
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	119740
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year)as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	19.03.2025

Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 30% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> <li>• As per Local inhabitants, <b>Crocodiles</b> are commonly seen around the mine site and the same was found during field visit.</li> </ul>
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Figure 13: Google satellite image (June 2024) of Nivsai 534-1 Mine Site

#### 14. Nivsai 534-2

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Nivsai 534-2
Location	Village Nivsai 534, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°23'33.69"N 78°50'34.51"E B 26°23'37.02"N 78°50'31.78"E C 26°23'55.12"N 78°50'28.63"E D 26°24'5.33"N 78°50'12.35"E E 26°24'1.42"N 78°49'51.35"E F 26°24'3.53"N 78°49'50.24"E G 26°24'8.19"N 78°50'13.03"E H 26°23'49.79"N 78°50'41.64"E

Name of River	Sindh River
Khasra No/ Survey No.	534
Area in Hectare	19.000
Mine Plan Approval date	23.05.2023
EC granted by MPSEIAA date	N/A, Under examination in SEAC
CTO granted date	Not Applied
Approved DSR of Bhind District Replenishment study.	PAGE NO-110 Sr No-42
60% of total Movable Mineral Potential as per Approved DSR (Quantity in Cu.M)	68500
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	68500
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year) as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	19.03.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 50% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> <li>• As per Local inhabitants, Crocodiles are commonly seen around the mine site and the same was found during field visit.</li> </ul>



Figure14:Google satellite image (June 2024) ofNivsai 534- 2 Mine site

### 15. Nivsai 534-3

Title	Description
Project Proponent/ Contractor	The Madhya Pradesh State Mining Corporation Limited, ParyawasBhawan Block A, Second Floor Jail Road AreraHils Bhopal
Name of Sand mining Site	Nivsai 534-3
Location	Village Nivsai 534, Tehsil Ron, District Bhind
GPS Coordinates (As per Approved Mine Plan)	A 26°23'33.69"N 78°50'34.51"E B 26°23'37.02"N 78°50'31.78"E C 26°23'24.21"N 78°49'52.40"E D 26°23'6.42"N 78°49'33.15"E E 26°23'3.84"N 78°49'35.69"E F 26°23'23.02"N 78°49'59.29"E
Name of River	Sindh River
Khasra No/ Survey No.	534
Area in Hectare	19.000
Mine Plan Approval date	23.05.2023
EC granted by MPSEIAA date	N/A Under examination in SEAC
CTO granted date	Not Applied
Approved DSR of BhindDistrict Replenishment study.	PAGE NO-112 Sr No-67

60% of total Movable Mineral Potential as per Approved DSR (Quantity in Cu.M)	34200
Production Quantity (Cu.M.) as per Approved Mining plan with Annual Replenishment study (in Cu.M./year)	34200
Production capacity as per EC issued (in Cu.M./year)	N/A
Reduction in Mining lease area (in hectare)/ Production capacity (in Cu.M./year) as recommendation by SEAC	N/A
EC specific condition if any	N/A
Consent granted by MPPCB and validity	Not Applied
Date of Visit of Committee	19.03.2025
Observation of Committee	<ul style="list-style-type: none"> <li>• Mine site approximately 80% submerged</li> <li>• No critically endangered species like Ghariyals were found</li> <li>• As per Local inhabitants, Crocodiles are commonly seen around the mine site and the same was found during field visit.</li> </ul>



Figure 15: Google satellite image (June 2024) of Nivsai 534-3 Mine Site

### Sand Mine (Niwasai 534-1/2/3)



**Plate 8: Photographs Nivisai 534- 1, 2, 3 with GPS Coordinate**

#### **iv. FACTUAL OBSERVATIONS OF THE JOINT COMMITTEE**

- 1) The joint committee randomly verified 15 sand mine leases to assess their submergence status and found that varying portions were underwater with no mining activity by the Mine Developer & Operator (MDO) i.e. MPSMCL/RSI Stone World Private Limited, E-7 Arera Colony, Bhopal.

Following is the numbers of mine leases with respective submergence area:

<b>S.No.</b>	<b>Submergence of mine lease area (%)</b>	<b>Number of mines falls under the submergence</b>
1.	Nil	01
2.	10 %	02
3.	20 %	02
4.	30%	01
5.	40 %	03
6.	50 %	04
7.	60%	01
8.	80 %	01

The field observation data indicated that in March 2025, a significant number (06 out of 15) of the mine leases continued to experience 50% or greater submergence. It is pertinent to mention here that this submergence area will further reduce till the monsoon starts. The details of these surveyed mine leases are as tabulated below:

**Details of the surveyed 15 mine leases**

<b>S. NO.</b>	<b>Date of visit</b>	<b>Mine lease</b>	<b>Presence of Ghariyals/ crocodile</b>	<b>EC issued status</b>	<b>CTO issued status</b>	<b>Mine area (in Hactare)</b>	<b>Mine area reduced in EC (in Hactare)</b>	<b>% Submergence area observed during field visit</b>
1.	19.3.2025	Mahayar-1	NO	4.6.2024	1.7.2024	5	2	50%
2.		Mahayar-2	NO	4.6.2024	7.6.2024	4	-	10%
3.		Remja	NO	4.6.2024	12.6.2024	14.248	5.708	10%
4.	20.3.2025	Khairoli	NO	Under examination at SEAC	Not applied	19	-	40%
5.		Kachharghat	NO	Under examination at SEAC	Not applied	5	-	60 %
6.		Kheriyasingh	NO	4.6.2024	7.6.2024	4	0.87	40%
7.		Dhaur-1	NO	Under examination at SEAC	Not applied	18.230	-	50%
8.		Dhaur-2	NO	Under examination at SEAC	Not applied	11.680	-	20%
9.		Dhaur-3	NO	Under examination at SEAC	Not applied	15.850	-	0%

10.		Nivsai Rediya-1	YES (Crocodile)	Under examination at SEAC	Not applied	20.140	-	40%
11.		Nivsai Rediya-2	YES (Crocodile)	Public hearing schedule on 3.4.2025	Not applied	24.4	-	50%
12.		Nivsai Rediya-3	YES (Crocodile)	4.6.2024	7.6.2024	2	0.44	20%
13.		Nivsai 534-1	YES (Crocodile)	Under examination at SEAC	Not applied	19.86	-	30%
14.		Nivsai 534-2	YES (Crocodile)	Under examination at SEAC	Not applied	19	-	50%
15.		Nivsai 534-3	YES (Crocodile)	Under examination at SEAC	Not applied	19	-	80%

- 2) The committee observed crocodiles (not Ghariyals) in the mine lease area of NivsaiRediya- 1, 2 & 3 and Nivsai 534-1, 2 & 3. The total mine lease area of these 06 mines is 104.4 Ha.
- 3) It was observed that Nivsai Rediya-2 mine lease was identified across the river covering both the banks which need to be reviewed by MPSMCL of mine lease identification.
- 4) The list of mine leases observed as covering both banks are as below:
  - (i) Lilbari-2
  - (ii) Ajnar-1
  - (iii) Ajnar-2
  - (iv) Matiyawali-1
  - (v) Barethikhurd and Matiyawali-2 combindly
  - (vi) Virona and Kheriya Sindh combindly
  - (vii) Sada& Kaundh-2 combindly
  - (viii) Goram-1420, Goram-1472 and Nivsai-534-2 combindly
  - (ix) Nivsai Ridia-2, Nivsai-534-1 and Nivsai Ridia-1 combindly
  - (x) Bharolikalan& Dahema-1 combindly
  - (xi) Kherashmpura-4, Mehandacombindly

Such mine leases need to re-visited in view of the Environmental Impact of Mining area and its sustainable development to protect the ecology of the river.

- 5) District Survey Report of Bhind sand mineral availability and mine leases were completed in December 2022 and same was approved by MP-SEIAA on 10.02.2023. The report states the available quantity of sand in identified mine leases. The replenishment study was last carried out during the DSR preparation i.e. in year 2022.

### **Conclusion:**

The joint committee conducted a thorough investigation into the

allseed environmental violations of concerning 72 sand mining leases along the Sindh river in Bhind district, Madhya Pradesh. The issue raise regarding the submergence of mine sites, non-compliance with the Madhya Pradesh Sand Mining Rules, 2019, absence of proper District Survey Report (DSR) and Annual Replenishment Studies and Potential Threads to critically endangered species like Ghariyals. In response, the committee reviewed all relevant documents from the Madhya Pradesh State Mining Corporation Limited (MPSMCL), Madhya Pradesh Impact Assessment Authority (MP-SEIAA) and the M. P. Pollution Control Board (MPPCB).

The document review revealed that while 30 mines had received Environmental Clearances (EC), 03 application were rejected due to their proximity to bridges, leaving no fusible mining zones. Several others were under scrutiny, with essential or additional details sought by MP-SEIAA. It was observed that EC granted to some mines had also recommended reduction in either lease area or production capacity upto 37% and 28.5% respectively due to Environmental Sensitivity and Partial Submergence. Moreover, satellite imagery from June 2024 showed that these mines had an average submergence of 38.5%. The committee agreed upon the procedural improvements, including the use of independent verification agencies and high resolution Geo-spatial tools for better oversight.

During the field visit on March 19-20, 2025, committee inspected 15 randomly selected mining sites. The results showed that many mines remained partially submerged with six sites experiencing over 50% submergence. While no Ghariyals were observed, crocodiles were found at six of the visited sites, particularly around the NivsaiRedia and Nivsai 534 mines. One lease (Nivsai Redia-2) was not as per guidelines by spanning both banks of the river-a practice discouraged due to its ecological impact. Multiple other leases were also identified as potentially problematically due to similar cross bank coverage.

The DSR for Bhind prepared in December 2022 and approved in February 2023. Since, then no updated replenishment assessment have been conducted **by the District Level Committee which was constituted under the Chairmanship of Collector Bhind** In light of these finding the committee emphasized the need for re-visiting certain leases, updating technical studies and adopting more rigorous transportation process to ensure that sand mining activities align with the sustainable environmental practices.

### **Recommendation:**

On the basis of above facts and findings Joint Committee recommend to issue following directions:

#### **1. Regulatory Oversight & perational Compliance**

District Level Task Force may be constituted under the Chairmanship of the Collector, Bhind, comprising representatives from MPPCB, Forest Department, MPSMCL and Mining Department to:

- Monitor compliance with environmental norms and mining conditions.
- Conduct seasonal inspections, particularly post-monsoon, to assess submergence levels and operational status.
- Mining operations shall be strictly restricted to non-submerged (exposed) areas of the lease. No excavation shall be allowed in submerged zones under any condition.

#### **2. Environmental Clearance (EC) and Technical Appraisal**

- In the 42 EC applications which are under review by SEAC, MPSMCL must submit updated Annual Replenishment Studies (post-monsoon 2024) for each lease.
- SEAC shall evaluate environmental sensitivity (submergence status, proximity to ecological habitats, riverbank, etc.).
- SEAC shall verify the alignment of each application with the approved District Survey Report (DSR), Replenishment Study, and prevailing environmental norms.

#### **3. Biodiversity and Wildlife Protection**

For the six sand mining sites where crocodiles were observed during the Joint Committee visit (Nivsai Rediya-1, 2, 3 and Nivsai 534-1, 2, 3):

- The Divisional Forest Officer (DFO), Forest Department Bhind

shall conduct a detailed Rapid Biodiversity Assessment to ascertain the presence of Rare, Endangered, and Threatened (RET) species, especially Ghariyals.

- The Divisional Forest Officer (DFO), Forest Department Bhind shall submit a site-specific ecological report before any further mining activity is permitted at these sites.

#### **4. Production Control & Mining Limits**

- Excavation from each sand mine shall be limited to the lowest permissible quantity among the following parameters:
  - i. Capacity as per Approved Mining Plan.
  - ii. 60% minable mineral potential as per approved DSR.
  - iii. Quantity specified in the Letter of Intent (LoI).
  - iv. Quantity of mineable sand as per the latest Annual Replenishment Study.
  - v. Quantity recommended by MPSEIAA & SEAC during EC grant.
  - vi. Quantity permitted under the Consent to Operate (CTO) by MPPCB.

**(Rajesh Darade)**  
AIGF, IRO, Bhopal

**(Sunil Kumar Meena)**  
Scientist-E, CPCB,  
Bhopal

**(Alok Nayak)**  
Chief Scientific  
Officer, MPSEIAA,  
Bhopal

**(R.R. Singh Sengar)**  
Regional Officer,  
Regional office,  
MPPCB, Gwalior

Item No. 04

**BEFORE THE NATIONAL GREEN TRIBUNAL  
CENTRAL ZONE BENCH, BHOPAL  
(Through Video Conferencing)**

**Original Application No. 19/2025(CZ)**

M/s Mincon Exploration Pvt. Ltd.

Applicant(s)

Vs.

State of Madhya Pradesh & Ors.

Respondent(s)

Date of Hearing: **11.02.2025**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

For Applicant (s): Mr. Rohit Sharma, Adv.

For Respondent(s): Mr. Prashant M. Harne, Adv.

**ORDER**

1. The grievance of the applicant is 72 sand mining leases in the District-Bhind of State Madhya Pradesh, which are said to be without proper study in form of Annual Replenishment and District Survey Report and violating the environmental rules on the following ground :-

- i. All the mining leases which have been auctioned are submerged into the water;
- ii. The identification of leases has been done in contravention to Rule 5 of M.P. Sand Mining Rules, 2019;
- iii. Annual Replenishment Study as well as the District Survey Report has not been prepared in consonance with the prevailing environmental norms;

- iv. Ghariyals which is a critically endangered were found recently in Sindh River, nearby the lease which have been auctioned by State Mining Corporation.
  - v. The identification of leases has been done without application of mind which will lead to ecological imbalance at the area in question.
2. A substantial issue of environment has been raised.
  3. Issue notice to the respondents, returnable within four weeks. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
  4. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.
  5. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:
    - i. One representative from MoEF&CC, Regional Office, Bhopal (M.P.).
    - ii. One representative nominated by the Regional Director, Central Pollution Control Board, (M.P.).
    - iii. One representative from the MPSEIAA
    - iv. One representative from the Member Secretary, Madhya Pradesh Pollution Control Board.
  6. The Committee is directed to visit the place and submit the factual and action taken report within six weeks and further proceeding of the auction shall be governed by the report submitted by the joint

committee. The State PCB will be the nodal agency for coordination and logistic support.

7. Applicant is directed to supply the copy of the application and relevant documents to the Committee and Respondent(s) within a week and after compliance of service, the applicant has to submit an affidavit that the notice and copy of the application have been served upon the Committee and respondent(s).
8. The report in the matter be filed by the Committee through email at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on **14<sup>th</sup> April, 2025.**

**Sheo Kumar Singh, JM**

**Dr. Afroz Ahmad, EM**

11<sup>th</sup> February, 2025  
O.A No. 19/2025(CZ)  
PN



राज्य स्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण, म.प्र.  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



पर्यावरण नियोजन एवं समन्वय संगठन  
पर्यावरण परिसर, ई-5, अरेरा कॉलोनी  
भोपाल-462016 (म.प्र.)

वेबसाइट- <http://www.mpseiaa.nic.in>  
दूरभाष नं. - 0755-2466970, 2466859  
फैक्स नं. - 0755-2462136

No: 2260 / SEIAA/2025

Date: 18-03-25

प्रति,

✓ क्षेत्रीय अधिकारी,  
म.प्र. प्रदूषण नियंत्रण बोर्ड,  
क्षेत्रीय कार्यालय दीनदयाल नगर, हाउसिंग बोर्ड कॉलोनी  
ग्वालियर (म.प्र.)

विषय :- माननीय राष्ट्रीय हरित अधिकरण, भोपाल के ओ.ए. नं. 19/2025(CZ) (M/s Minco Exploration Pvt.Ltd. विरुद्ध म.प्र. शासन व अन्य) में पारित आदेश दिनांक 11.02.2025 की कार्यवाही बावत।

संदर्भ :- सदस्य सचिव, म.प्र. प्रदूषण नियंत्रण बोर्ड का पत्र क्र. 202 दिनांक 17.03.2025।

विषयान्तर्गत संदर्भित पत्रानुसार माननीय राष्ट्रीय हरित अधिकरण, भोपाल के ओ.ए. नं. 19/2025(CZ) (M/s Minco Exploration Pvt.Ltd. विरुद्ध म.प्र. शासन व अन्य) में पारित आदेश दिनांक 11.02.2025 के परिपालन में गठित संयुक्त समिति हेतु सदस्य सचिव, म.प्र. प्रदूषण नियंत्रण बोर्ड द्वारा MPSEIAA की ओर से SEAC से डॉ. सुशील मंडेरिया जी एवं उनकी अनुपस्थिति में श्री विजय अहिरवार को सदस्य नामांकित किया गया था। क्षेत्रीय अधिकारी म.प्र. प्रदूषण बोर्ड द्वारा दिनांक 18.03.2025 को दूरभाष पर सूचित किया गया कि उक्त नामांकित सदस्य द्वारा संयुक्त समिति के साथ स्थल निरीक्षण हेतु असमर्थता व्यक्त की गई, जिसके उपरांत तत्काल प्रभाव से MPSEIAA से श्री आलोक नायक प्रभारी अधिकारी एवं सहयोगी डॉ. अजीत शर्मा को नामांकित किया जाता है।

(आर. उमामहेश्वरी)  
सदस्य सचिव

पु.क्र. /SEIAA/2025 भोपाल दिनांक -

प्रतिलिपि :-

1. सदस्य सचिव, म.प्र. प्रदूषण नियंत्रण बोर्ड, पर्यावरण परिसर, ई-5 अरेरा कॉलोनी भोपाल की ओर सूचनार्थ
2. श्री आलोक नायक, प्रभारी अधिकारी SEIAA की ओर आवश्यक कार्यवाही हेतु पालनार्थ।
3. डॉ. अजीत शर्मा, प्रोजेक्ट फ़ैलों SEIAA की ओर पालनार्थ।

सदस्य सचिव



क्षेत्रीय निदेशालय (मध्य), भोपाल  
**केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



CM-13012/5/2025-LAW-RD Bhopal/21262/3065

दिनांक: 19 फरवरी, 2025

**Most urgent**  
NGT Case

प्रति,

सदस्य सचिव  
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड  
पर्यावरण परिसर, ई-5, अरेरा कॉलोनी  
भोपाल - 462016

विषय: NGT OA No. 19/2025(CZ) "M/s Mincon Exploration Pvt. Ltd. Vs. State of Madhya Pradesh & Ors" में अधिकारी के नामांकन बाबत।

संदर्भ: माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक: 11/02/2025

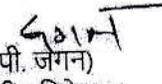
महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक: 11/02/2025 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है, जिसमें पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, एकीकृत कार्यालय, भोपाल (म.प्र.); क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, (म.प्र.); मध्य प्रदेश राज्य पर्यावरण प्रभाव आकलन प्राधिकरण तथा सदस्य सचिव, मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड के प्रतिनिधि शामिल हैं।

आदेश के अनुसार उक्त समिति स्थल का दौरा करेगी तथा प्रासंगिक जानकारी एकत्र कर छः सप्ताह के भीतर Factual and Action Taken रिपोर्ट माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा। प्रकरण में सुनवाई की अगली तिथि दिनांक 14/04/2025 को नियत की गई है। उक्त प्रकरण में राज्य प्रदूषण नियंत्रण बोर्ड नोडल एजेंसी होगी।

उक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक 'ई' (मोबाइल नं.- 9617007250, ईमेल- sunil.cpcb@nic.in) को नामित किया गया है। अनुरोध है कि उपरोक्त हेतु निरीक्षण की तिथि निर्धारित कर इस कार्यालय को सूचित करने का कष्ट करें।

भवदीय,

  
(पी. जगन)  
क्षेत्रीय निदेशक

प्रतिलिपि:

- डिवीजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली
  - क्षेत्रीय अधिकारी, म.प्र.प्र.नि.बो., ग्वालियर
  - श्री सुनील कुमार मीणा, वैज्ञानिक- 'ई', के.प्र.नि.बो., भोपाल
- की ओर कृपया सूचनार्थ।  
की ओर कृपया सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"  
पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016  
ईपीएबीएक्स : 0755-2775385, 2775386  
क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384  
ई-मेल: cpcb.bhopal@gov.in, वेबसाइट: www.cpcb.nic.in

मुख्यालय:  
परिवेश भवन  
पूर्वी अर्जुन नगर, दिल्ली-110032  
दूरभाष क्र : 011-43102030

"सिंगल यूज प्लास्टिक" का करें बहिष्कार

  
S/E-I  
RD 001  
12/2025



**मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,**  
**पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल-462016**  
Fax No : +91-755-2463742 E-mail : lt\_mppcb@rediffmail.com



कमांक 579 /विधि/NGT(CZ)/प्रनिबो/2025,  
प्रति,

भोपाल, दिनांक 19 FEB 2025

1 क्षेत्रीय निर्देशक  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,  
केन्द्रीय पर्यावरण भवन, ई-5, अरेरा कॉलोनी  
रविशंकर नगर, भोपाल-462016

3 सदस्य सचिव,  
राज्य स्तरीय पर्यावरण  
समाधात निर्धारण प्राधिकरण,  
एफको, पर्यावरण परिसर  
ई-5, अरेरा कॉलोनी, भोपाल

2 क्षेत्रीय निर्देशक,  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,  
क्षेत्रीय निर्देशालय (मध्य),  
परिवेश भवन, पर्यावरण परिसर  
ई-5, अरेरा कॉलोनी, भोपाल -462016

विषय :- माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोन भोपाल के प्रकरण कमांक  
19/2025 द्वारा दिनांक 11.02.2025 को पारित आदेश के अनुपालन बावत् ।

उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोन भोपाल द्वारा प्रकरण कमांक  
19/2025 (M/s Mincon Exploration Pvt. Ltd. Vs. State of Madhya Pradesh & Ors.) में पारित  
आदेश दिनांक 11.02.2025 का कृपया अवलोकन हो, आदेश के मुख्य अंश निम्नानुसार है :-  
The grievance of the applicant is 72 sand mining leases in the District- Bhind of State Madhya  
Pradesh. which are said to be without proper study in form of Annual Replenishment and District  
Survey Report and violating the environmental rules on the following ground :-

- All the mining leases which have been auctioned are submerged into the water;
- The identification of leases has been done in contravention to Rule 5 of M.P. Sand Mining Rules, 2019;
- Annual Replenishment Study as well as the District Survey Report has not been prepared in consonance with the prevailing environmental norms;
- Ghariyals which is a critically endangered were found recently in Sindh River, nearby the lease which have been auctioned by State Mining Corporation.
- The identification of leases has been done without application of mind which will lead to ecological imbalance at the area in question.

We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:

- One representative from MoEF&CC, Regional Office, Bhopal (M.P.).
- One representative nominated by the Regional Director, Central Pollution Control Board, (M.P.).
- One representative from the MPSEIAA
- One representative from the Member Secretary, Madhya Pradesh Pollution Control Board

The Committee is directed to visit the place and submit the factual and action taken report within six weeks and further proceeding of the auction shall be governed by the report submitted by the joint committee. The State PCB will be the nodal agency for coordination and logistic support.

The report in the matter be filed by the Committee through email at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in).



**मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,**  
**पर्यावरण परिसर,ई-5,अरेय कॉलोनी,भोपाल-462016**

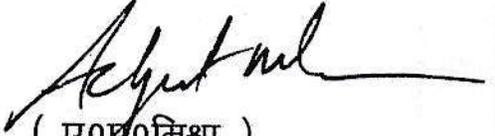
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माननीय अधिकरण द्वारा पारित आदेशानुसार छः सप्ताह में एक्शन टेकन रिपोर्ट प्रस्तुत करने के निर्देश दिये हैं । प्रकरण की आगामी सुनवाई दिनांक 14.04.2025 को नियत है।

कृपया आपके कार्यालय से एक प्रतिनिधि नामांकित किये जाने का अनुरोध है, ताकि निर्धारित समयावधि में माननीय अधिकरण द्वारा पारित आदेश का पालन सुनिश्चित हो सके। क्षेत्रीय अधिकारी, ग्वालियर को समिति हेतु बोर्ड की ओर से सदस्य तथा इस प्रकरण में प्रभारी अधिकारी नियुक्त किया जाता है। जिनका मोबाईल नम्बर 9893002888 है।

संलग्न :-एनजीटी आदेश ।

  
( ए०ए०मिश्रा )  
सदस्य सचिव

प्रतिलिपि :-

- ✓ क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, ग्वालियर की ओर सूचनार्थ। आपको निर्देशित किया जाता है कि माननीय अधिकरण द्वारा पारित आदेशानुसार गठित समिति से सम्पर्क/समन्वय कर निर्धारित समयावधि से 01 सप्ताह पूर्व एक्शन टेकन रिपोर्ट मुख्यालय को प्रस्तुत किया जाना सुनिश्चित करें ।

The M.P State Mining Corporation Ltd.  
Dist-Bhind (Mining plan /EC /CTO)Status

Sr No.	Name of Mine	Category	Khasra No	Area(Ha.)	Mining plan with Replenishment study Approved Quantity (Cu.M.)	Mining Plan Approval Date	TOR Application Date	Tor Granted Date	Case No.	TOR/EC Proposal No.	EC /Final EIA Application Date	SEAC meeting No and Date	SEIAA Meeting No and Date	EC Grant Date	EC Quantity (Cu.M)	EC STATUS	Bhind DSR Replenishment Study Page no and Sr No.	QUANTITY IN DSR (Cu.M) 60% of total Mineral Potential	CTO Quantity (Cu.M)	SUBMERGENCE AS PER KML FILEN (%)
1	Ojhghat	B2	1254	4.000	24000	15-May-23	Not Applicable	Not Applicable	10337/2023	SIA/MP/MIN/433246/2023	24-Jul-23	808 12-Sep-23	677 29-Sep-23	4-Oct-23	24000	EC Granted	PAGE NO-113 Sr No-75	24000	24000	70
2	Jakhmoli	B2 Cluster	1274,1290 (New - 121,1846)	4.150	37350	9-Jun-23	27-Jan-24	29-Feb-24	P2/342/2024	SIA/MP/MIN/475145/2024	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	9-Jun-24	37350	EC Granted	PAGE NO-113 Sr No-73	37350	37350	0
3	Kakhara	B1	1347, 1619, 2324, 2341	19.770	70579	9-Jun-23	27-Jan-24	29-Feb-24	P2/326/2024	SIA/MP/MIN/475119/2024	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	9-Jun-24	47520	EC Granted	PAGE NO-113 Sr No-74	70579	47520	25
4	Atarsuma	B2 Cluster	1115, 1171	4.000	3840	9-Jun-23	27-Jan-24	29-Feb-24	P2/338/2024	SIA/MP/MIN/446802/2023	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	NA	0	EC Rejected	PAGE NO-112 Sr No-59	30600	NA	50
5	KHERASHYAMPURA-1	B2 Cluster	849, 855, 1486	1.702	12050	4-Jun-23	29-Jan-24	29-Feb-24	P2/324/2024	SIA/MP/MIN/475288/2024	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	NA	0	EC Rejected	PAGE NO-111 Sr No-48	12050	NA	50
6	KHERASHYAMPURA-2	B1	1486	9.752	7974	9-Jun-23	4-Oct-23	29-Feb-24	P2/337/2024	SIA/MP/MIN/446844/2023	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	NA	0	EC Rejected	PAGE NO-112 Sr No-61	26330	NA	80
7	KHERASHYAMPURA-3	B1	578, 599, 741, 787	7.060	14040	9-Jun-23	4-Oct-23	29-Feb-24	P2/327/2024	SIA/MP/MIN/475330/2024	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	9-Jun-24	14000	EC Granted	PAGE NO-112 Sr No-62	14040	14000	0
8	KHERASHYAMPURA-4	B1	809, 810, 1486	7.216	19483	9-Jun-23	4-Oct-23	29-Feb-24	P2/335/2024	SIA/MP/MIN/475340/2024	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	9-Jun-24	12000	EC Granted	PAGE NO-112 Sr No-63	19483	12000	20
9	BILAV	B2 Cluster	5, 234	3.500	53970	8-May-23	4-Oct-23	29-Feb-24	P2/340/2024	SIA/MP/MIN/475425/2024	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	9-Jun-24	53970	EC Granted	PAGE NO-111 Sr No-52	54000	53970	20
10	Dhochva	B2 Cluster	2787	4.000	25920	4-Jun-23	4-Oct-23	29-Feb-24	P2/333/2024	SIA/MP/MIN/475250/2024	24-May-24	764(A) 05-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-110 Sr No-38	26000	NA	85
11	Matiyawali-1	B1	66, 75	14.710	55010	15-May-23	20-Jan-24	1-Feb-24	11320/2024	SIA/MP/MIN/473014/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	46624	EC Granted	PAGE NO-109 Sr No-27	55010	46624	70
12	Matiyawali-2	B1	452	15.210	81000	23-May-23	20-Mar-24	24-Apr-24	P2/749/2024	SIA/MP/MIN/466667/2024	-	-	-	-	-	P.Hearing to be conducted	PAGE NO-108 Sr No-11	81000	NA	40
13	Matiyawali-3	B1	514	17.650	93500	23-May-23	20-Mar-24	24-Apr-24	P2/747/2024	SIA/MP/MIN/466641/2024	-	-	-	-	-	P.Hearing to be conducted	PAGE NO-108 Sr No-12	93500	NA	50
14	GURIRA	B2	1	4.000	43200	8-May-23	Not Applicable	Not Applicable	10642/2023	SIA/MP/MIN/431118/2023	5-Oct-23	754 19-May-24	842 04-Apr-24	6-May-24	19320	EC Granted	PAGE NO-108 Sr No-06	43200	19320	50
15	Badettar	B1	1	24.900	46924	15-May-23	20-Jan-24	1-Feb-24	11310/2024	SIA/MP/MIN/472967/2024	15-May-24	754 19-May-24	842 04-Apr-24	4-Jun-24	41385	EC Granted	PAGE NO-109 Sr No-16	46924	41385	60
16	Dhaur-1	B1	1, 2, 12, 45, 67	18.230	42814	15-May-23	3-Oct-23	29-Feb-24	P2/334/2024	SIA/MP/MIN/520669/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-20	42814	NA	50
17	Dhaur-2	B1	245, 246, 251	11.680	33024	15-May-23	3-Oct-23	29-Feb-24	P2/328/2024	SIA/MP/MIN/520717/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-21	33024	NA	20
18	Dhaur-3	B1	2, 47, 290	15.850	39000	15-May-23	3-Oct-23	29-Feb-24	P2/332/2024	SIA/MP/MIN/520830/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-22	39000	NA	0
19	Bharaulikala	B1	1713, 2278, 2435	11.170	122000	23-May-23	3-Oct-23	29-Feb-24	P2/336/2024	SIA/MP/MIN/520869/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-19	122000	NA	60
20	Moosavali	B1	1212/5	7.000	105000	23-May-23	20-Jan-24	1-Feb-24	11307/2024	SIA/MP/MIN/473042/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	79000	EC Granted	PAGE NO-110 Sr No-33	105000	10500	20
21	Goram-1420	B1	1420	10.000	71000	15-May-23	9-Oct-23	29-Feb-24	P2/323/2024	SIA/MP/MIN/480662/2024	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-23	71000	NA	20
22	Goram-1472	B1	1567	7.780	46680	9-Jun-23	6-Nov-23	29-Feb-24	P2/343/2024	SIA/MP/MIN/520963/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-110 Sr No-36	46680	NA	40
23	Bharaulikhurd	B1	3349,3355, 3402, 3403, 3405	8.940	53640	15-Jun-23	20-Jan-24	1-Feb-24	11309/2024	SIA/MP/MIN/473216/2024	16-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	53640	EC Granted	PAGE NO-109 Sr No-30	63438	53640	25
24	Sadha	B1	801	5.000	30000	8-May-23	9-Oct-23	29-Feb-24	P2/330/2024	SIA/MP/MIN/520911/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-110 Sr No-34	30000	NA	20
25	Ajeeta	B1	01, 360	9.000	62000				7543/2020	SIA/MP/MIN/304630/2023	24-Jan-24	720 05-Feb-24	830 15-Feb-24	20-Feb-24	46080	Extension EC Granted	PAGE NO-108 Sr No-01	62000	46080	60
						23-May-23	20-Mar-24	24-Apr-24	P2/750/2024	SIA/MP/MIN/466605/2024	NA	NA	NA	NA	0	PH on 01-Apr-25			NA	
26	Kachharghat	B1	610	5.000	35200	8-May-23	10-Oct-23	29-Feb-24	P2/339/2024	SIA/MP/MIN/520988/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-108 Sr No-07	35200	NA	60
27	Khairoli	B1	546, 850	19.000	126500	23-May-23	10-Oct-23	29-Feb-24	P2/331/2024	SIA/MP/MIN/520812/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-24	126500	NA	40
28	Bachvetha	B1	883	3.000	32400	8-May-23	29-Nov-23	12-Dec-23	10942/2023	SIA/MP/MIN/472947/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	32400	EC Granted	PAGE NO-108 Sr No-02	32400	32400	80
29	Bachhrauli	B1	545	2.970	36000	8-May-23	10-Oct-23	29-Feb-24	P2/329/2024	SIA/MP/MIN/520689/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-28	36000	NA	5
30	Barethiraj	B2	445	3.000	18000	8-May-23	Not Applicable	Not Applicable	10289/2023	SIA/MP/MIN/431101/2023	19-Jul-23	677 12-Sep-23	808 29-Sep-23	5-Oct-23	18000	EC Granted	PAGE NO-108 Sr No-03	18000	1800	40
31	Kheriya sindh	B2 Cluster	1331	4.000	46560	8-May-23	20-Jan-24	1-Feb-24	11311/2024	SIA/MP/MIN/472981/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	46560	EC Granted	PAGE NO-109 Sr No-25	46560	46560	40
32	Barethi Khurd-1	B1	284, 515	13.000	117000	9-Jun-23	10-Oct-23	29-Feb-24	P2/344/2024	SIA/MP/MIN/472965/2024	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-29	117000	NA	15

Sr No.	Name of Mine	Category	Khasra No	Area(Ha.)	Mining plan with Replenishment study Approved Quantity (Cu.M.)	Mining Plan Approval Date	TOR Application Date	Tor Granted Date	Case No.	TOR/EC Proposal No.	EC /Final EIA Application Date	SEAC meeting No and Date	SEIAA Meeting No and Date	EC Grant Date	EC Quantity (Cu.M)	EC STATUS	BHIND DSR Replenishment study Page no and Sr No.	QUANTITY IN DSR (Cu.M) 60% of total Mineral Potential	CTO Quantity (Cu.M)	SUBMERGENCE AS PER KML FILEN (%)
33	Barethi Khurd-2	B2 Cluster	434	4.000	53500	8-May-23	10-Oct-23	29-Feb-24	P2/341/2024	SIA/MP/MIN/520816/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-18	53500	NA	5
34	Baddera	B2 Cluster	542	4.000	52200	8-May-23	20-Jan-24	1-Feb-24	11308/2024	SIA/MP/MIN/472955/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	52200	EC Granted	PAGE NO-109 Sr No-17	52200	52200	10
35	Sanduri	B2 Cluster	66, 56, 66, 668	3.190	28710	8-May-23	10-Oct-23	29-Feb-24	P2/345/2024	SIA/MP/MIN/520857/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-108 Sr No-13	28710	NA	40
36	Dubka	B1	1, 208	13.510	172650	23-May-23	20-Jan-24	1-Feb-24	11312/2024	SIA/MP/MIN/447646/2023	NA	NA	NA	NA	0	P.Hearing to be conducted	PAGE NO-110 Sr No-32	172650	NA	70
37	Higawan	B1	01, 391	23.580	50933	9-Jun-23	4-Dec-23	12-Dec-23	10940/2023	SIA/MP/MIN/447685/2023	NA	NA	NA	NA	0	P.Hearing to be conducted	PAGE NO-113 Sr No-71	50933	NA	50
38	Laraul	B2	472	3.220	8694	8-May-23	Not Applicable	Not Applicable	10287/2023	SIA/MP/MIN/433264/2023	19-Jul-23	677 12-Sep-23	808 29-Sep-23	10/5/2023	8694	EC Granted	PAGE NO-113 Sr No-69	8694	8694	80
39	Muratpura	B2	1	4.880	36307	8-May-23	Not Applicable	Not Applicable	10550/2023	SIA/MP/MIN/440285/2023	22-Aug-23	682 26-Sep-23	812 12-Oct-23	10/19/2023	36307	EC Granted	PAGE NO-111 Sr No-50	36450	36307	95
40	Bahadurpura	B1	1288, 1339	10.000	34450	23-May-23	21-Mar-24	24-Apr-24	P2/744/2024	SIA/MP/MIN/466743/2024	NA	NA	NA	NA	0	P.H on 02-Apr-25	PAGE NO-111 Sr No-49	39000	NA	40
41	Baghaliye Bahadurpura	B2 Cluster	287	4.000	24000	9-Jun-23	10-Oct-23	29-Feb-24	P2/318/2024	SIA/MP/MIN/475205/2024	24-May-24	764(A) 05-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-113 Sr No-68	24000	NA	30
42	Padhaura-1	B2 Cluster	22	5.000	45900	15-May-23	20-Jan-24	1-Feb-24	11318/2024	SIA/MP/MIN/473065/2024	16-May-24	754 19-May-24	854(A) 27-May-24	6-Jun-24	45900	EC Granted	PAGE NO-110 Sr No-41	46000	45900	30
43	Padhaura-2	B1	1201, 1139, (New- 629, 1209)	10.000	27000	9-Jun-23	10-Oct-23	29-Feb-24	P2/347/2024	SIA/MP/MIN/475166/2024	24-May-24	764(A) 05-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-112 Sr No-65	27000	NA	70
44	Mehnda	B1	1	10.000	62000	9-Jun-23	4-Dec-23	12-Dec-23	10952/2023	SIA/MP/MIN/47318/2024	16-May-24	764(A) 05-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-111 Sr No-56	62000	NA	25
45	Mehnda-2	B2 Cluster	1	4.900	16200	9-Jun-23	29-Jan-24	29-Feb-24	P2/316/2024	SIA/MP/MIN/473039/2024	15-May-24	764(A) 05-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-112 Sr No-64	16200	NA	30
46	Dahema-1	B1	1	24.000	72000	23-May-23	4-Dec-23	12-Dec-23	10956/2023	SIA/MP/MIN/473027/2024	16-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	44850	EC Granted	PAGE NO-111 Sr No-55	72000	44850	50
47	Dahema-2	B1	01, 02, 181	12.750	38250	23-May-23	29-Jan-24	29-Feb-24	P2/319/2024	SIA/MP/MIN/473025/2024	15-May-24	764(A) 05-Jun-24	861 07-Jun-24	9-Jun-24	38250	EC Granted	PAGE NO-112 Sr No-60	38250	38250	50
48	Dahema-3	B1	181	24.730	74190	23-May-23	4-Dec-23	12-Dec-23	10956/2023	SIA/MP/MIN/472972/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	66800	EC Granted	PAGE NO-111 Sr No-53	74190	66800	50
49	Remjan	B1	197/2, 200 285 (new- 205, 739)	14.248	76939	9-Jun-23	20-Jan-24	1-Feb-24	11313/2024	SIA/MP/MIN/473063/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	76939	EC Granted	PAGE NO-112 Sr No-66	76939	76939	10
50	Mahaayar-1	B2 Cluster	1, 2	5.000	75000	25-Apr-23	4-Dec-23	12-Dec-23	10953/2023	SIA/MP/MIN/472993/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	75000	EC Granted	PAGE NO-111 Sr No-51	75000	75000	50
51	Mahaayar-2	B2 Cluster	2	4.000	42960	4-Jun-23	20-Jan-24	1-Feb-24	11302/2024	SIA/MP/MIN/473000/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	42960	EC Granted	PAGE NO-110 Sr No-40	43000	42960	10
52	Nivasi Ridiya-1	B1	01, 02, 9, 371, 372	20.140	120840	23-May-23	10-Oct-23	29-Feb-24	P2/315/2024	SIA/MP/MIN/475402/2024	24-May-24	764(A) 05-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-112 Sr No-58	120840	NA	40
53	Nivasi Ridiya-2	B1	410	24.400	128000	9-Jun-23	21-Mar-24	24-Apr-24	P2/736/2024	SIA/MP/MIN/466788/2024	NA	NA	NA	NA	0	P.H on 03-Apr-25	PAGE NO-110 Sr No-43	128000	NA	50
54	Nivasi Ridiya-3	B2 Cluster	410	2.000	18480	4-Jun-23	29-Nov-23	12-Dec-23	10958/2023	SIA/MP/MIN/473051/2024	15-May-24	754 19-May-24	854(A) 27-May-24	4-Jun-24	18480	EC Granted	PAGE NO-111 Sr No-46	18500	18480	20
55	Nivasi 534-1	B1	534	19.860	119740	23-May-23	21-Mar-24	24-Apr-24	P2/732/2024	SIA/MP/MIN/466850/2024	NA	NA	NA	NA	0	P.H on 03-Apr-25	PAGE NO-111 Sr No-45	119740	NA	30
56	Nivasi 534-2	B1	534	19.000	68500	23-May-23	21-Mar-24	24-Apr-24	P2/736/2024	SIA/MP/MIN/466788/2024	NA	NA	NA	NA	0	P.H on 03-Apr-25	PAGE NO-110 Sr No-42	68500	NA	50
57	Nivasi 534-3	B1	534	19.000	34200	23-May-23	10-Oct-23	29-Feb-24	P2/317/2024	SIA/MP/MIN/475438/2024	24-May-24	764(A) 05-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-112 Sr No-67	34200	NA	80
58	Kaundh Madeyan-1	B1	1	16.720	96720	23-May-23	26-Mar-24	24-Apr-24	P2/726/2024	SIA/MP/MIN/467319/2024	NA	NA	NA	NA	0	P.H on 02-Apr-25	PAGE NO-110 Sr No-44	96720	NA	40
59	Kaundh Madeyan-2	B1	274	13.340	80040	23-May-23	26-Mar-24	24-Apr-24	P2/722/2024	SIA/MP/MIN/467351/2024	NA	NA	NA	NA	0	P.Hearing to be conducted	PAGE NO-110 Sr No-39	80040	NA	50
60	Kaundh Madeyan-3	B1	500	13.930	66600	23-May-23	NA	NA	NA	NA	NA	NA	NA	NA	0	Application not Submitted	PAGE NO-111 Sr No-47	66600	NA	30
61	Mangarh	B1	1043, 1103	9.460	56760	23-May-23	4-Dec-23	12-Dec-23	10957/2023	SIA/MP/MIN/473001/2024	15-May-24	767 10-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-111 Sr No-54	56760	NA	10
62	Indurkhi	B1	3010/B, 3011/B, 3015/B, 3016/B, 3018/B	10.960	6950	9-Jun-23	10-Oct-23	29-Feb-24	P2/321/2024	SIA/MP/MIN/475368/2024	24-May-24	764(A) 05-Jun-24	NA	NA	0	ADS Raised Delisted-04-02-25	PAGE NO-113 Sr No-72	32871	NA	5
63	Virauna	B1	2638	21.102	122612	9-Jun-23	10-Oct-23	29-Feb-24	P2/325/2024	SIA/MP/MIN/475387/2024	24-May-24	764(A) 05-Jun-24	861 07-Jun-24	9-Jun-24	122612	EC Granted	PAGE NO-112 Sr No-57	126612	122612	5
64	Girvasa Naveen	B1	06, 210, 1325	10.000	65000	23-May-23	27-Mar-24	24-Apr-24	P2/723/2024	SIA/MP/MIN/467405/2024	NA	NA	NA	NA	0	P.Hearing to be conducted	PAGE NO-108 Sr No-04	65000	NA	60
65	Girvasa Purani	B2	100 (New-48)	1.672	15048	8-May-23	Not Applicable	Not Applicable	10548/2023	SIA/MP/MIN/440102/2023	22-Aug-23	682 26-Sep-23	812 12-Oct-23	19-Oct-23	15048	EC Granted	PAGE NO-108 Sr No-05	15048	15048	60
66	Lilwari-1	B2 Cluster	258, 259	4.000	36000	8-May-23	10-Oct-23	29-Feb-24	P2/320/2024	SIA/MP/MIN/520653/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-108 Sr No-09	36000	NA	25
67	Lilwari-2	B1	751, 716	17.170	112000	23-May-23	27-Mar-24	24-Apr-24	P2/724/2024	SIA/MP/MIN/467427/2024	NA	NA	NA	NA	0	P.Hearing to be conducted	PAGE NO-108 Sr No-10	112000	NA	80
68	Lagdua	B2	185	2.000	15960	8-May-23	Not Applicable	Not Applicable	10549/2023	SIA/MP/MIN/440348/2023	22-Aug-23	682 26-Sep-23	812 12-Oct-23	19-Oct-23	15960	EC Granted	PAGE NO-108 Sr No-08	16000	15960	30

Sr No.	Name of Mine	Category	Khasra No	Area(Ha.)	Mining plan with Replenishment study Approved Quantity (Cu.M.)	Mining Plan Approval Date	TOR Application Date	Tor Granted Date	Case No.	TOR/EC Proposal No.	EC /Final EIA Application Date	SEAC meeting No and Date	SEIAA Meeting No and Date	EC Grant Date	EC Quantity (Cu.M)	EC STATUS	Bhind DSR Replenishment study Page no and Sr No.	QUANTITY IN DSR (Cu.M) 60% of total Mineral Potential	CTO Quantity (Cu.M)	SUBMERGENCE AS PER KML FILEN (%)
69	Chandavali	B1	01, 20, 15	5.975	36095	15-May-23	10-Oct-23	29-Feb-24	P2/346/2024	SIA/MP/MIN/520625/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-110 Sr No-31	36095	NA	65
70	Madori	B2	770	3.000	43380	8-May-23	Not Applicable	Not Applicable	10288/2023	SIA/MP/MIN/433194/2023	19-Jul-23	677 12-Sep-23	808 29-Sep-23	5-Oct-23	43380	EC Granted	PAGE NO-109 Sr No-26	43400	43380	20
71	Ajnaar-1	B1	1576	23.810	182860	15-May-23	29-Jan-24	29-Feb-24	P2/348/2024	SIA/MP/MIN/520557/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-14	182860	NA	40
72	Ajnaar-2	B1	1576	9.000	65200	15-May-23	29-Jan-24	29-Feb-24	P2/322/2024	SIA/MP/MIN/520093/2025	28-Jan-25	NA	NA	NA	0	EDS Raised	PAGE NO-109 Sr No-15	65200	NA	60
					<b>4088526</b>										<b>1275229</b>				<b>1190529</b>	

Summary	No Mines
B2	8
B1	18
B2 Cluster	16
	72

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**Joint committee report in OA 19-2025 (M/s Mincon Exploration Pvt. Ltd. v State of MP & Ors.)**

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**From :** Legal Cell <legalcell.pcb@mp.gov.in> Fri, Apr 18, 2025 04:49 PM  
**Subject :** Joint committee report in OA 19-2025 (M/s Mincon Exploration Pvt. Ltd. v State of MP & Ors.) 📎 1 attachment  
**To :** nluadvrohitsharma <nluadvrohitsharma@gmail.com>  
**Cc :** PS MINING <secymining@mp.gov.in>, parul bhadoria04 <parul.bhadoria04@gmail.com>, Vineet Austin <dgm.auction@mp.gov.in>, M P State Mining Corp Bhopal <info.mpsmc@mp.gov.in>, Collector Bhind <dmbhind@nic.in>, mpseiaa@gmail.com, Pentani Jagan <cpcb.bhopal@gov.in>, ED EPCO EPCO Bhopal <ed.epco@mp.gov.in>, forest@mponline.gov.in, harnengt <harnengt@gmail.com>, omslawhouse1 <omslawhouse1@gmail.com>

Sir

Please find enclosed the copy of the joint committee report submitted in compliance of order dated 11.02.2025 passed by Hon'ble NGT in **OA 19-2025 (M/s Mincon Exploration Pvt. Ltd. v State of MP & Ors.)**. This mail may be treated as proof of service.

Regards  
Legal Section  
MP PCB

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 **JCR IN OA 19-2025 dated 18.04.2025.pdf**  
7 MB

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